

ITEM NO.801

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No. 3358/2018 in W.P.(C) No. 373/2006

KANTARU RAJEEVARU

Petitioner(s)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION THR.ITS
GENERAL SECRETARY MS. BHAKTI PASRIJA AND ORS.

Respondent(s)

MS. SHASWATI PARHI, ADV.(NODAL COUNSEL), MR. KRISHNA KUMAR SINGH,
ADV.(NODAL COUNSEL),
MR. SHIVAM SINGH, ADV.(A.C)., MR. K. PARAMESHWAR, SR. ADV. (A.C.)
With

IA No. 184901/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 148814/2018 - EX-PARTE STAY

IA No. 5557/2020 - INTERVENTION APPLICATION

IA No. 60143/2020 - INTERVENTION APPLICATION

IA No. 5551/2020 - INTERVENTION APPLICATION

IA No. 57563/2020 - INTERVENTION APPLICATION

IA No. 29712/2020 - INTERVENTION APPLICATION

IA No. 5507/2020 - INTERVENTION APPLICATION

IA No. 19468/2020 - INTERVENTION APPLICATION

IA No. 5347/2020 - INTERVENTION APPLICATION

IA No. 10234/2020 - INTERVENTION APPLICATION

IA No. 77953/2022 - INTERVENTION APPLICATION

IA No. 7602/2020 - INTERVENTION APPLICATION

IA No. 191383/2019 - INTERVENTION APPLICATION

IA No. 5719/2020 - INTERVENTION APPLICATION

IA No. 5685/2020 - INTERVENTION APPLICATION

IA No. 61347/2020 - INTERVENTION APPLICATION

IA No. 2927/2020 - INTERVENTION/IMPLEADMENT

IA No. 90105/2020 - INTERVENTION/IMPLEADMENT

IA No. 61348/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

WITH

Diary No(s). 38136/2018 (PIL-W)

FOR EX-PARTE STAY ON IA 147553/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
147556/2018FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
147560/2018IA No. 147556/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

IA No. 147553/2018 - EX-PARTE STAY

IA No. 147560/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENTR.P.(C) No. 3449/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPLICATION FOR PERMISSION ON IA 12640/2019

FOR impleading party ON IA 12642/2019

FOR INTERVENTION/IMPLEADMENT ON IA 12642/2019
 FOR impleading party ON IA 13067/2019
 FOR INTERVENTION/IMPLEADMENT ON IA 13067/2019
 FOR APPLICATION FOR PERMISSION ON IA 13069/2019
 IA No. 13069/2019 - APPLICATION FOR PERMISSION
 IA No. 12640/2019 - APPLICATION FOR PERMISSION
 IA No. 13067/2019 - INTERVENTION/IMPLEADMENT
 IA No. 12642/2019 - INTERVENTION/IMPLEADMENT
W.P.(C) No. 1285/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION ON IA 161415/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 161417/2018
 IA No. 161415/2018 - APPLICATION FOR PERMISSION
 IA No. 161417/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
R.P.(C) No. 3470/2018 in W.P.(C) No. 373/2006 (PIL-W)
 IA
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 159846/2018
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 159847/2018
 FOR APPOINTMENT OF COMMR./RECEIVER ON IA 159851/2018
 IA No. 159851/2018 - APPOINTMENT OF COMMR./RECEIVER
 IA No. 159847/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
Diary No(s). 40191/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 154302/2018
 IA No. 154302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40405/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156986/2018
 IA No. 156986/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40570/2018 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 155898/2018
 FOR STAY APPLICATION ON IA 155899/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 155904/2018
 IA No. 155904/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 155898/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 155899/2018 - STAY APPLICATION
W.P.(C) No. 1339/2018 (PIL-W)
 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 159262/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
 166074/2018
 IA No. 159262/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 166074/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

R.P.(C) No. 3473/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 159854/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 159855/2018
 IA No. 159855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 42085/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 161182/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 161184/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 161187/2018
 IA No. 161182/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 161187/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 12161/2019 (PIL-W)
W.P.(C) No. 740/1986 (X)
 IA No. 151454/2022 - CLARIFICATION/DIRECTION
 IA No. 2/2002 - INTERVENTION APPLICATION
 IA No. 5/2005 - INTERVENTION/IMPLEADMENT
CrI.A. No. 39/1991 (II-E)
SLP(C) No. 18889/2012 (III-B)
 IA No.114561/2017-INTERVENTION APPLICATION and IA No.114567/2017-
 INTERVENTION APPLICATION and IA No.114574/2017-INTERVENTION
 APPLICATION
 IA No. 20/2013 - EXEMPTION FROM FILING O.T.
 IA No. 114567/2017 - INTERVENTION APPLICATION
 IA No. 114561/2017 - INTERVENTION APPLICATION
 IA No. 3/2013 - INTERVENTION APPLICATION
 IA No. 114574/2017 - INTERVENTION APPLICATION
 IA No. 22/2014 - PERMISSION TO FILE ANNEXURES
 IA No. 21/2013 - PERMISSION TO FILE ANNEXURES
 IA No. 19/2013 - PERMISSION TO FILE ANNEXURES
W.P.(C) No. 286/2017 (PIL-W)
R.P.(C) No. 3359/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR INTERVENTION APPLICATION ON IA 151061/2018
 IA No. 151061/2018 - INTERVENTION APPLICATION
Diary No(s). 37946/2018 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 146913/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 146914/2018
 FOR STAY APPLICATION ON IA 146915/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 146916/2018
 IA No. 146916/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 146913/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 146915/2018 - STAY APPLICATION
R.P.(C) No. 3469/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147148/2018

Diary No(s). 38135/2018 (PIL-W)

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147520/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
147521/2018

IA No. 147521/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

R.P.(C) No. 3380/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 149541/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155358/2018

IA No. 155358/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 3379/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 149566/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155361/2018

IA No. 155361/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

R.P.(C) No. 3444/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR ORAL HEARING ON IA 149630/2018

FOR STAY APPLICATION ON IA 149635/2018

IA No. 149635/2018 - STAY APPLICATION

R.P.(C) No. 3462/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 188613/2019

IA No. 188613/2019 - APPROPRIATE ORDERS/DIRECTIONS

Diary No(s). 38764/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
149870/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
149892/2018

IA No. 149870/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 38769/2018 (PIL-W)

FOR ORAL HEARING ON IA 149908/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
155639/2018

IA No. 155639/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 38907/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
150424/2018

FOR ORAL HEARING ON IA 150428/2018

IA No. 150424/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

R.P.(C) No. 3377/2018 in W.P.(C) No. 373/2006 (PIL-W)

IA

FOR ORAL HEARING ON IA 150669/2018

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

155353/2018

IA No. 155353/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 39023/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150868/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 20681/2019

FOR EXEMPTION FROM FILING O.T. ON IA 20683/2019

IA No. 150868/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 20683/2019 - EXEMPTION FROM FILING O.T.

IA No. 20681/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39135/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150947/2018

FOR ORAL HEARING ON IA 150948/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 160906/2018

FOR ON IA 160906/2018

IA No. 150947/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 160906/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 39248/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151213/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151214/2018

IA No. 151213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 39258/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151240/2018

FOR ORAL HEARING ON IA 151248/2018

IA No. 151240/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

Diary No(s). 39317/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 151375/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 151376/2018

IA No. 151375/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

W.P.(C) No. 1323/2018 (PIL-W)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 156782/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 19542/2019

IA No. 156782/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 19542/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

W.P.(C) No. 1305/2018 (X)

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 154313/2018

FOR RECALLING THE COURTS ORDER ON IA 23873/2019
 IA No. 154313/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 23873/2019 - RECALLING THE COURTS ORDER
Diary No(s). 39642/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 152356/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 152366/2018
 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 152375/2018
 FOR ON IA 152375/2018
 IA No. 152356/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 152375/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
R.P.(C) No. 3381/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR ADMISSION
Diary No(s). 40056/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 153708/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 153710/2018
 FOR EX-PARTE STAY ON IA 153714/2018
 IA No. 153708/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 153714/2018 - EX-PARTE STAY
Diary No(s). 40681/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156217/2018
 FOR ORAL HEARING ON IA 156218/2018
 IA No. 156217/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40713/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 156339/2018
 IA No. 156339/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40840/2018 (PIL-W)
 IA No. 157004/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
Diary No(s). 40885/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157171/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 157172/2018
 IA No. 157171/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 157172/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 40887/2018 (PIL-W)
 FOR ORAL HEARING ON IA 157177/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 157180/2018
 IA No. 157180/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION

Diary No(s). 40888/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157184/2018

IA No. 157184/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 40898/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157231/2018

FOR ORAL HEARING ON IA 157232/2018

FOR STAY APPLICATION ON IA 157238/2018

IA No. 157231/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

IA No. 157238/2018 - STAY APPLICATION

R.P.(C) No. 3457/2018 in W.P.(C) No. 373/2006 (PIL-W)

FOR ORAL HEARING ON IA 157246/2018

Diary No(s). 40910/2018 (PIL-W)

FOR ORAL HEARING ON IA 157266/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157271/2018

IA No. 157271/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 40924/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157302/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
157303/2018

IA No. 157302/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 40929/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157304/2018

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
157305/2018

IA No. 157304/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

Diary No(s). 41005/2018 (PIL-W)

FOR ORAL HEARING ON IA 157490/2018

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157493/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
157495/2018

IA No. 157493/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION

IA No. 157495/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41091/2018 (PIL-W)

FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
157744/2018

FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
159266/2018

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 159342/2018

FOR ON IA 159342/2018

IA No. 157744/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW

PETITION

IA No. 159266/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

**IA No. 159342/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

Diary No(s). 41264/2018 (PIL-W)

**FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
158344/2018**

**FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
158346/2018**

**IA No. 158344/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION**

IA No. 158346/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41395/2018 (PIL-W)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
158845/2018**

FOR STAY APPLICATION ON IA 158849/2018

**FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
158854/2018**

**FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
158855/2018**

**IA No. 158854/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION**

IA No. 158855/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

**IA No. 158845/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 158849/2018 - STAY APPLICATION

Diary No(s). 41586/2018 (PIL-W)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
159837/2018**

FOR STAY APPLICATION ON IA 159838/2018

**FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
159839/2018**

**FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
159841/2018**

**IA No. 159839/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION**

IA No. 159841/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

**IA No. 159837/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 159838/2018 - STAY APPLICATION

R.P.(C) No. 3480/2018 in W.P.(C) No. 373/2006 (PIL-W)

**FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
160743/2018**

**FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
160745/2018**

IA No. 160745/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION

Diary No(s). 41896/2018 (PIL-W)

**FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
160768/2018**

**FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
160769/2018**

**IA No. 160768/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION**

IA No. 160769/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 42264/2018 (PIL-W)
 IA No. 161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 161649/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 161651/2018 - PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN
 COPY OF IMPUGNED ORDER
 IA No. 161650/2018 - STAY APPLICATION
Diary No(s). 42337/2018 (PIL-W)
 IA No. 161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 161857/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
MA 3113/2018 in W.P.(C) No. 373/2006 (PIL-W)
 FOR CLARIFICATION/DIRECTION ON IA 165960/2018
 IA No. 165960/2018 - CLARIFICATION/DIRECTION
Diary No(s). 44021/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 169213/2018
 FOR CONDONATION OF DELAY IN FILING ON IA 169218/2018
 IA No. 169213/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 169218/2018 - CONDONATION OF DELAY IN FILING
Diary No(s). 44991/2018 (PIL-W)
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 173678/2018
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 173684/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 173685/2018
 IA No. 173678/2018 - APPLICATION FOR LISTING REVIEW PETITION IN
 OPEN COURT
 IA No. 173684/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 173685/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 46720/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 181574/2018
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 181578/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 181581/2018
 IA No. 181578/2018 - APPLICATION FOR LISTING REVIEW PETITION IN
 OPEN COURT
 IA No. 181574/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 181581/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 47720/2018 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 184745/2018
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
 184747/2018
 IA No. 184745/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION

IA No. 184747/2018 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 2252/2019 (PIL-W)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 9609/2019
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 9611/2019
 FOR ORAL HEARING ON IA 9614/2019
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 9617/2019
 IA No. 9611/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 9617/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 9609/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 9614/2019 - ORAL HEARING
R.P.(C) No. 345/2019 in W.P.(C) No. 373/2006 (PIL-W)
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 19017/2019
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 19518/2019
 IA No. 19518/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN
 COURT
 IA No. 19017/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
Diary No(s). 2998/2019 (PIL-W)
 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
 13217/2019
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 13221/2019
 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
 13225/2019
 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 13229/2019
 FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13676/2019
 IA No. 13225/2019 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN
 COURT
 IA No. 13217/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW
 PETITION
 IA No. 13229/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION
 IA No. 13221/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 13676/2019 - EXEMPTION FROM FILING PAPER BOOKS
W.P.(C) No. 472/2019 (PIL-W)
 IA No. 18125/2020 - APPLICATION FOR PERMISSION
 IA No. 60456/2019 - EXEMPTION FROM FILING O.T.
 IA No. 16483/2020 - INTERVENTION APPLICATION
 IA No. 72447/2019 - INTERVENTION/IMPLEADMENT

Date : 16-03-2026 These petitions were MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) : Mr. Krishna Kumar Singh, AOR

Mr. V.K. Biju, Adv.
 Mr. Atul Tripathi, Adv.

Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas, Adv.
Ms. Ann Melvin, Adv.
Ms. Manjari Singh, Adv.
For M/R Law Associates, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. P.S. Sudheer, AOR
Mr. Bharat Sood, Adv.

Mr. R. P. Gupta, AOR

Ms. Praseena Elizabeth Joseph, AOR

Mr. Suvidutt M.S., AOR

Mr. K.V. Muthu Kumar, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Varinder Kumar Sharma, AOR

Mr. Lakshmi Raman Singh, AOR

Mrs. Rekha Pandey, AOR

Mr. Fuzail Ahmad Ayyubi, AOR

M/S. Parekh & Co., AOR

Ms. Savita Singh, AOR

Mr. Vivek Sharma, AOR

Mr. Preet Pal Singh, AOR

Ms. Divya Jyoti Singh, AOR

Mr. Nishe Rajen Shonker, AOR

Mr. S.S. Shroff, AOR

Mr. Nishe Rajen Shonker, AOR

Ms. Bharti Tyagi, AOR

Mr. Ajay Kumar Singh, AOR

Ms. Rashmi Singhanian, AOR

Mr. Vivek Jain, AOR

Ms. Divya Roy, AOR

Ms. Sansriti Pathak, AOR

Mr. Prashant Padmanabhan, AOR

M/S. Karanjawala & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

On the oral mentioning being made by Dr.A.M. Singhvi, learned Senior Counsel for the respondent, the time granted to the parties to file their written submissions is modified and the same is extended till 23.03.2026.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR